\>

Title: The Minister of Finance laid a statement regarding status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Finance on Demands for Grants (2012-13), pertaining to the Departments of Economic Affairs, Finacial Services, Expenditure and Disinvestment, Ministry of Finance.

MADAM SPEAKER: Now, Item No. 15 – Shri P. Chidambaram.

…(*Interruptions*)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay the statement on the status of implementation of recommendations contained in the 51st Report of the Departments of Economic Affairs, Financial Services, Expenditure and Disinvestment of the Standing Committee on Finance (15th Lok Sabha) in pursuance of Direction 73-A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin, Part II dated 1st September, 2004.

The 51st Report of the Standing Committee on Finance was presented to the Lok Sabha on 24th April, 2012. The 51st Report relates to examination of Demands for Grants (2012-13). In the Report, the Committee deliberated on various issues and made fifteen (15) recommendations, where action is called for on the part of the Government. These recommendations mainly pertain to issues relating to Analysis of Demands for Grants, Release of funds for Central Assistance Schemes, Fiscal Consolidation, Classification of Expenditure, reviewing the utility of Outcome Budget, Expenditure Management, Credit to Agriculture, Reclassification of Priority Sector Lending, Capitalisation of Banks and NPAs, Financial Inclusion, Disinvestment, etc.

Action Taken Statements on the recommendations/observations contained in the Report had been sent to the Standing Committee on Finance on 1st August, 2012 and 23rd November, 2012. Present status of implementation of the recommendations made by the Committee in the Report is indicated in Annexure which is laid on the Table.

I would not like to take the valuable time of the House to read out the contents of the Annexure. I would request that this may be taken as read.